OFFICE ORDER

Subject: Notification of FSSAI’s Authorised Officers for Mumbai Sea Port and Jawaharlal Nehru Port Trust, Nhava Sheva under Section 47(5) of FSS Act 2006 – Reg.

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The Authority is in the process of operationalisation of the imported food clearance process through appointment of Authorised Officers in terms of the mandate of the FSS Act, 2006. The functions of the Authorized Officer will inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the customs department.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies Dr. S.K. Halder, Senior Marketing Officer and Shri Ais Kumar, Deputy Director (Current Charge) as Authorized Officers for the jurisdiction of Mumbai Sea Port and Jawaharlal Nehru Port Trust (JNPT), Nhava Sheva respectively for imported food clearance process w.e.f. 1st September, 2010 till further orders. However, the actual process of clearance of imported food items by FSSAI’s Authorized Officers may be started w. e. f. 13th September, 2010. The address and contact details of Authorized Officers are given below:

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<tr>
<th>Dr. S.K. Halder</th>
<th>Shri Ais Kumar</th>
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<tr>
<td>Authorized Officer (Mumbai Sea Port)</td>
<td>Authorized Officer (JNPT, Nhava Sheva)</td>
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<td>Food Safety and Standards Authority of India, Ministry of Health and Family Welfare, Govt. of India, C/o Directorate of Marketing and Inspection, 3rd Floor, B-Wing, New CGO Building, New Marine Lines, Mumbai-400020. Tel-022-22032699 Mobile No.09869427663</td>
<td>Food Safety and Standards Authority of India, Regional Office- Western Region, Food Safety and Standards Authority of India, Ministry of Health &amp; Family Welfare, Govt of India, Old CGO Building, 101, M.K.Marg, New Marine Line, Mumbai- 400020, Maharashtra Tele-fax: 022-22036801 Mobile No.09892319964</td>
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During the absence or leave period of one Authorized Officer, the other Authorized Officer will discharge the functions of Authorized Officer for that port for imported food clearance process. Accordingly, for any matter related to imported food clearance process the above mentioned officers may be contacted in place of the Port Health Officer.

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(Sumita Mukherjee)
Director
Ph. 011-23237442

To

1. Shri Vineet Chowdhary, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in
3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhawan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809